

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	UTTAR BANGA INFRASTRUCTURE PVT LTD VS MACKINTOSH BURN LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Souvik Mazumdar, Adv.] For the Petitioner
Mr. Sourojit Dasgupta, Adv.]

Mr. Arnab Chakraborty, Adv.] For the Respondent
Ms. Pragya Bhowmick, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. The petition has not yet been made IBC compliant. Let the same be done.
3. Reply affidavit be filed within a period of two weeks.
4. Registry is directed to issue notice to the Official Liquidator, for a Report in this application, by way of speed post and by e-mail and place the tracking information on record.
5. List this matter for further consideration on **19.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**